(8)

So(Est) <u>Declaration of Assets and Liabilities</u>

Year 2014-2015

aged 28 years, belonging to BIHAR VIDHAN SABHA

service and presently working as OFFICE ATTENDENT (GARDENER)

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(i)	Cash	1000	KUMAKI	REYENSH	-	_
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	15000	_	•		_
(iii)	Bonds, Debentures and Shares in companies	-	_	_	_	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-	-	-	_	Ann Affre
(v)	Motor Vehicles (details of make, etc.)	-	-	_	_	
(vi)	Jewellery (give details of weight and value)	GOLD 209 SILVER 159	_	-		
(vii)	Other assets, such as values of claims / interests			-	_	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

13-02-2015

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immevable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

Br No	uc .	Self	Spouse Name(S)	Depondant-1 Name	Dependant-2: Name	Dependant-3 Etg, Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	_		_		
(Hi)	Bulldings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	155		Consumer		
lv)	Houses / Apartments, etc Location(s) - Survey /door numper(s) - Extent (Total measurement) - Current market value	- Thirty				
9	Others (such as Interest in property)	-	-	-		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Şr. No,	Description	Name & address of Bank / Financial Institutions(s) / Deportment (c)	Amount outstanding as	
(a)	(I) Loans from Banks			
	(II) Loans from financial Institutions		-	
	(ill) Government Dues: (a) dues to departments dealing with government accommodation		The state of the s	
	(b) dues to departments dealing with supply of water		C-	
	(c) dues to departments dealing with supply of electricity			

	(d) dues to departments dealing with telephones	_ >>	1
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	<u>-</u>	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	JVDP37869N	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
t v	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		~

Personal Detail

GPF/CPF/PRAN N	lo. · :-	110155365418
Gender	:-	M (M/F)
Date of Birth	:-	0 8 0 1 1 9 9 7 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	OFFICE ATTENDENT (GARDENER)
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:	PATNA
I hereby knowledge and	declare belief.	that the above details are true to the best of my

Signature Gaman Kuman Shanna

Name of Employee: . GAURAY .. KUMAR . SHARMA

Designation: DEFICE ATTENDENT (GARDENGE)

Department: BIHAR VA LEGISLATIVE ASSEMBLY

Note:

Place: PATNA

Date: 13-02-2025...

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

GAURAN KUMAR SHARMA 13-02-2025